GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4018
TO BE ANSWERED ON 20TH MARCH, 2018

ALLOTMENT OF FOODGRAINS TO KERALA

4018.   SHRI M.B. RAJESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री   be pleased to state:

(a)   the details of allotment of foodgrains to Kerala under the National Food Security Act (NFSA);

(b)   whether this allotment under NFSA is considerably low as compared to its allotment including adhoc allotment in the previous years; and

(c)   if so, the measures proposed to be taken to rectify the shortfall?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c) : Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of State/UT-wise coverage of population determined by the then Planning Commission, identification of beneficiaries by States/UTs within the coverage, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under the Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System (TPDS), the same shall be protected.

Accordingly, as per above criteria, uniformly applicable to all the States/UTs, 85459.9 tons of foodgrains per month is being allocated to Kerala for the eligible households identified by the State Government at NFSA prices i.e. Rs.2/3 per kg for wheat/ rice. In addition, 33294.2 tons of foodgrains is being allocated per month as 'tide over' allocation at Rs.6.10/8.30 per kg for wheat/ rice to protect the average annual offtake of 14.25 lakh tons under erstwhile TPDS, including adhoc APL allocation.

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